

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 820/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: *Kamat Super Snacks Pvt. Ltd.*
~~M/s. Aksant Trading Pvt. Ltd.~~

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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28	<i>Adv. Rubina Khan i/b Fortis India Law</i>	<i>Advocate for Applicant</i>	<i>R. Khan</i>
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ORDER

CSP No.811/230-232/NCLT/MB/MAH/2017
CSP No.812/230-232/NCLT/MB/MAH/2017
CSP No.813/230-232/NCLT/MB/MAH/2017
CSP No.814/230-232/NCLT/MB/MAH/2017
CSP No.815/230-232/NCLT/MB/MAH/2017
CSP No.816/230-232/NCLT/MB/MAH/2017
CSP No.817/230-232/NCLT/MB/MAH/2017
CSP No.818/230-232/NCLT/MB/MAH/2017
CSP No.819/230-232/NCLT/MB/MAH/2017
CSP No.820/230-232/NCLT/MB/MAH/2017

The Company Petitions allowed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)